

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) 136.

- (b) One.  
(c) No.

**ASSISTANT SUPERINTENDENTS' EXAMINATION**

**2130. Shri B. D. Pande:** Will the Minister of Home Affairs be pleased to state:

- (a) whether the result of the Assistant Superintendents' Examination held by the Union Public Service Commission in May 1955 has been announced; and  
(b) if not, the reasons for the delay?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) Candidates who failed to qualify at the written test have already been informed of the marks obtained by them. The results of those who qualified at the written test will be announced as soon as their personality test is completed.

(b) Delay is due to Commission's heavy programme of interviews.

**BASIC SCHOOLS AND COLLEGES**

**2131. Shri Sanganna:** Will the Minister of Education be pleased to state:

- (a) whether the different State Governments have formulated any schemes for conversion of the existing schools and colleges into Basic schools and colleges during the Second Five Year Plan;  
(b) if so, whether such a move was being continued from the First Five Year Plan; and  
(c) the number of schools and colleges that have been converted to basic pattern so far in each State?

**The Deputy Minister of Education (Dr. K. L. Shrimali):** (a) Final schemes of State Governments for the Second Five Year Plan have not yet been received in this Ministry.

(b) Yes, Sir.

(c) This primarily concerns the State Governments.

**NATIONAL SAMPLE SURVEY**

**2132. Shri B. S. Murthy:** Will the Minister of Finance be pleased to state the progress made so far in the tenth round of the National Sample Survey Programme in the States of Andhra and Hyderabad?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** Out of a total of 268 and 412 samples allotted to the States of Andhra and Hyderabad respectively for the 10th round of the National Sample Survey Programme, survey work has been completed in 199 and 282 samples respectively up to the 15th April, 1956.

**SETTLEMENT IN ANDAMAN ISLAND**

**2133. Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that certain families from Andhra were prepared to go to Andamans for settling down there but have not yet been given facilities for travelling in this connection; and  
(b) the reasons for it?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) and (b). It was at first estimated that the available land for allotment to settlers would be about 3,000 acres. Accordingly, a provision for 600 families (at the rate of 5 acres per family) was made and Andhra was given a quota of 60 families. Later, however, it appeared that the area of cleared land which would be available would be much less than originally estimated, and therefore some of the States including Andhra, were asked to wait until further land could be made available.

**TEACHING OF HINDI TO CENTRAL GOVERNMENT EMPLOYEES**

**2134. Shri Madiah Gowda:** Will the Minister of Home Affairs be pleased to state with reference to the teaching of Hindi to Central Government Servants as published in para 81 page 48 of the report;